

tra, (9) Manipur, (10) Meghalaya, (11) Orissa, (12) Punjab, (13) Rajasthan, (14) Tripura, (15) Uttar Pradesh, and (16) West Bengal.

बजटपूर्व संगोष्ठी के लिए हर्षद मेहता को आमंत्रण

2803. डॉ अब्दरार अहमद : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उनके मंत्रालय के अधिकारियों ने इस वर्ष आयो-जित बजट-पूर्व सरकारी संगोष्ठी में भाग लेने के लिए हर्षद मेहता को आमंत्रित किया था ;

(ख) यदि हाँ, तो उसका ब्यौरा क्या है ;

(ग) उन अधिकारियों का ब्यौरा क्या है, जिन्होंने उसे आमंत्रित करने की अनुमति प्रदान की और साथ ही इस प्रक्रिया में अंतिम अधिकारियों का ब्यौरा क्या है; और

(घ) क्या सरकार उक्त संगोष्ठी में मेहता को आमंत्रित किए जाने के लिए जिम्मेदार अधिकारियों की परसंपत्तियों और आचरण की जांच करने का विचार रखती है ?

वित्त मंत्रालय और राज्य मंत्री (श्री रामेश्वर ठाकुर) : (क) से (ग) तक नहीं। हाँ, योजना आयोग के एक सदस्य के सुझाव पर वित्त सचिव ने श्री हर्षद मेहता को मुलाकात करने का समय दिया था। श्री मेहता ने इस मुलाकात में देश के भूगतान संतुलन की स्थिति में सुधार के लिए कुछ सुझाव दिए थे। बजट संबंधी किसी मामले पर कोई चर्चा नहीं हुई थी।

(घ) प्रश्न ही नहीं उठता।

Auditors of banks involved in securities scam

2804. SHRI SUSHIL KUMAR SAM-BHAJIRAO SHINDE: Will the Minister of FINANCE be pleased to state:

(a) what are the names of the auditors of each of the nationalised banks reported to be involved in the recent securities scam for the last three years;

(b) whether audit reports point out irregularities in this respect; and

(c) what action is contemplated against the alleged negligence of the auditors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The names of statutory central auditors of State Bank of India, State Bank of Saurashtra and UCO Bank (among nationalised banks) which figure in the interim reports of Janakiraman Committee set up by Reserve Bank of India to enquire into irregular securities transactions for the years 1989-90, 1990-91 and 1991-92 are given in the Statement attached. (See below)

(b) The auditors of State Bank of India and State Bank of Saurashtra had adversely commented on certain transactions in securities whereas the auditors of UCO Bank have mentioned that it is not possible to comment pending completion of investigation.

(c) Action, if any, against the auditors can be considered after it is established that there has been any negligence on their part.

Statement

LIST OF AUDITORS

(I) STATE BANK OF INDIA 1989-90:

1. M/s. Ramanlal G. Shah and Co., Ahmedabad (Ahmedabad Circle).
2. M/s. Ratan S. Mama and Co., Bombay (Bombay Circle).
3. M/s. Lovelock and Lewes, Calcutta (Bengal Circle).
4. M/s. Doogar and Associates, New Delhi (Bhopal Circle).
5. M/s. Tej Rvaj and Pal, Bhubaneshwar (Bhubaneshwar Circle).
6. M/s. B. K. Ramadhyani and Co., Bangalore (Bangalore Circle).

7. M/s. Gupta Bhalla and Associates, Ludhiana (Chandigarh Circle).
8. M/s. Dass Gupta and Co., New Delhi (Delhi Circle).
9. M/s. Vardachary and Co., (Hyderabad Circle).
10. M/s. R. M. Lall and Co., Lucknow (Lucknow Circle).
11. M/s. R. K. Kumar and Co., Madras (Madras Circle).
12. M/s. N. C. Banerjee and Co., Calcutta (North Eastern Circle).
13. M/s. DE. Chakraborty and Sen, Calcutta (Patna Circle).

1990-91

1. M/s. Ramanlal G. Shah and Co. Ahmedabad (Ahmedabad Circle).
2. M/s. Ratan S. Mama and Co., Bombay (Bombay Circle).
3. M/s. S. N. Mukherjee and Co., Calcutta (Bengal Circle).
4. M/s. Doogar and Associates, New Delhi (Bhopal Circle).
5. M/s. Tej Rvaj and Pal, Bhubaneshwar (Bhubaneshwar Circle).
6. M/s. B. K. Ramadhyani and Co., Bangalore (Bangalore Circle).
7. M/s. S. N. Nanda and Co., New Delhi (Chandigarh Circle).
8. M/s. Dass Gupta and Co., New Delhi (Delhi Circle).
9. M/s. Vardachary and Co., Hyderabad (Hyderabad Circle).
10. M/s. P. K. Chopra and Co., Lucknow (Lucknow Circle).
11. M/s. R. K. Kumar and Co., Madras (Madras Circle).
12. M/s. N. C. Banerjee and Co., Calcutta (North Eastern Circle).
13. M/s. DE. Chakraborty and Sen, Calcutta (Patna Circle).

1991-92:

1. M/s. Ramanlal G. Shah and Co. Ahmedabad (Ahmedabad Circle).
2. M/s. Ratan S. Mama and Co., Bombay (Bombay Circle).
3. M/s. S. N. Mukherjee and Co., Calcutta (Bengal Circle).
4. M/s. Doogar and Associates, New Delhi (Bhopal Circle).
5. M/s. A. C. Bhuteria and Co., Bhubaneshwar Circle).
6. M/s. S. R. R. K. Sharma and Asso., Bangalore (Bangalore Circle).
7. M/s. S. N. Nanda and Co., New Delhi (Chandigarh Circle).
8. M/s. Dass Gupta and Co., New Delhi (Delhi Circle).
9. M/s. Vardachary and Co., Hyderabad (Hyderabad Circle).
10. M/s. P. K. Chopra and Co., New Delhi (Lucknow Circle).
11. M/s. R. K. Kumar and Co., Madras (Madras Circle).
12. M/s. N. C. Banerjee and Co., Calcutta (North Eastern Circle).
13. M/s. DE. Chakraborty and Sen, Calcutta (Patna Circle).

(II) STATE BANK OF SAURASHTRA

1989-90: I

1. M/s. Manubhai and Co., Ahmedabad.
2. M/s. Mehta and Co., Jaipur.
3. M/s. Korke and Rawal, Bombay.

1990-91:

1. M/s. Manubhai and Co., Ahmedabad.
2. M/s. Mehta and Co., Jaipur
3. M/s. Raghunath Rai & Co., New Delhi.

4. M/s. Bansal Sinha and Co., New Delhi.

1991-92

1. M/s. Manubhai and Co., Ahmedabad.
2. M/s. Mehta and Co., Jaipur
3. M/s. Raghunath Rai & Co., New Delhi.
4. M/s. A. H. Dalal and Co. Bombay.

III. UCO BANK

1989-90:

1. M/s. J. P. Kapur and Uberai, New Delhi.
2. M/s. Gupta and Gupta, New Delhi.
3. M/s. George Read and Co., Calcutta.
4. M/s. A. S. Gupta and Co., Calcutta,

1990-91:

1. M/s. J. P. Kapur and Uberai, New Delhi.
2. M/s. S. Ghose and Co., Calcutta.
3. M/s. S. S. Kothari and Associates, Calcutta.
4. M/s. Basu Dey and Kapur, Calcutta.
5. M/s. A. S. Gupta and Co., Calcutta.

1991-92:

1. M/s. J. P. Kapur and Uberai, New Delhi.
2. M/s. S. Ghose and Co., Calcutta.
3. M/s. S. S. Kothari and Associates, Calcutta.
4. M/s. Basu Dey and Kapur, Calcutta.
5. M/s. R. Singhi and Co., Calcutta.

Auditors of RBI

2805. SHRI SUSHILKUMAR SAMBHAIJIRAO SHINDE: Will the Minister of FINANCE be pleased to state:

- (a) what are the names of the auditors of the Reserve Bank of India for the last three years; and
- (b) whether the auditors reported irregularities revealed in the recent 'Security Scam'?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The names of the audit firms appointed for auditing the annual accounts of Reserve Bank of India (RBI) for the last 3 years (year-wise) are given below:—

Financial Year 1989-90:

1. M/s. Khanna & Annadhanam, New Delhi.
2. M/s. Mookherjee Biswas & Pathak, Calcutta.
3. M/s. Amit Ray & Co., Allahabad.
4. M/s. Sorab S. Engineer & Co., Bombay.
5. M/s. S. Viswanathan, Madras.
6. M/s. S. K. Kapoor & Co., Kanpur.

Financial Year 1990-91

1. M/s. Sorab S. Engineer & Co., Bombay.
2. M/s. Amit Ray & Co., Allahabad.
3. M/s. Mookherjee Biswas & Pathak, Calcutta.
4. M/s. S. K. Kapoor & Co., Kanpur.
5. M/s. Brahmayya & Co., Madras.
6. M/s. Khanna & Annadhanam, New Delhi.

Financial Year 1991-92:

1. M/s. Sorab S. Engineer & Co., Bombay.
2. M/s. Guha Nandi & Co., Calcutta.
3. M/s. N. M. Raiji & Co., Bombay.
4. M/s. J. N. Sharma & Co., Kanpur.
5. M/s. Brahmayya & Co., Madras.
6. M/s. Goel Garg & Co., New Delhi.

(b) The audit report for the year 1990-91 (ended on 30-6-1991) did not point out any irregularity on security